

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008/11704/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Deputy Registrar (Admn.),
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, 5th December, 2023.

Sub:- **Commuted leave.**

Ref:- No. HC (IB)-VIG/01/2023/ Dated 29.11.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh has been granted **twenty two days commuted leave w.e.f 29.11.2023 to 20.12.2023, alongwith station leave permission**, subject to submission of his leave application in prescribed format as well as Leave Admissibility Report at the Gauhati High Court Itanagar Permanent Bench. Further, he is asked to hand over charge of his Court and Office to the Chief Judicial Magistrate cum Civil Judge (Sr. Division), Ziro.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008/11705-11706/A, dated 5.12.2023

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh.
- √ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)